

under active consideration of the Government.

Sale of Kidneys

369. SHRI JANARDHANA POOJARY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that poor and destitute persons in Karnataka are lured to sell their kidneys;

(b) if so, the number of such cases reported during the last six months; and

(c) the action Government propose to take to discourage such an evil practice?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD). (a) and (b). Government have seen reports that trafficking in human organs especially in kidneys is taking place in places like Bombay and Madras. However, no such cases have been reported by the Government of Karnataka.

(c) With a view to regulating inter alia trafficking human organs including kidneys, the Government is actively contemplating the enactment of a legislation

Cotton Procured by CCI in Karnataka

370. SHRI JANARDHANA POOJARY: Will the Minister of TEXTILES be pleased to state:

(a) the quantity and value of cotton procured from Karnataka during the last six months by Cotton Corporation of India; and

(b) the target of procurement of cotton by CCI fixed for the current year?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) The Cotton Corporation of India has procured about 1.40 lakh quintal of kapas valued at about Rs. 13 crores from Karnataka during the last six months of the current cotton season.

(b) The CCI had fixed a target for commercial purchase of 10.00 lakh bales of cotton including 50.00 bales from Karnataka, during the 1989-90 cotton season.

Primary Health Centres

371. SHRI BALWANT MANVAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the State-wise number of Primary Health Centres which have been set up in the country by Union Government during two years ending 31st March, 1990;

(b) whether Union Government have any proposal to increase the number of such Primary Health Centres in the country in future; and

(c) if so, the target fixed in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) Statement showing State-wise number of Primary Health Centres set up during 1988-89 and 1989-90 given below.

(b) and (c). Tentatively, 1344 Primary Health Centres are targetted to be established during 1990-91.

STATEMENT*Primary health Centres During 1988-89 & 1989-90*

Sr. No.	States/UTs.	1988-89	1989-90	Total
1	2	3	4	5
1.	Andhra Pradesh	Nil	Nil	Nil
2.	Arunachal Pradesh	4	4	8
3.	Assam	47	3	50
4.	Bihar	407	Nil	407
5.	Goa	2	1	3
6.	Gujarat	49	25	74
7.	Haryana	30	33	63
8.	Himachal Pradesh	15	30	45
9.	Jammu & Kashmir	61	1	62
10.	Karnataka	282	306	588

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Sr. No.	States/UTs.	1988-89	1989-90	Total
1	2	3	4	5
11.	Kerala	127	164	291
12.	Madhya Pradesh	200	46	246
13.	Maharashtra	Nil	107	107
14.	Manipur	13	6	19
15.	Meghalaya	7	11	18
16.	Mizoram	4	Nil	4
17.	Nagaland	4	2	6
18.	Orissa	96	112	208
19.	Punjab	85	95	180
20.	Rajasthan	300	150	450

Sr. No.	States/UTs.	1988-89	1989-90	Total
1	2	3	4	5
21.	Sikkim	Nil	Nil	Nil
22.	Tamil Nadu	384	164	548
23.	Tripura	Nil	Nil	Nil
24.	Uttar Pradesh	503	124	627
25.	West Bengal	127	Nil	127
26.	A&N Islands	1	2	3
27.	Chandigarh	Nil	Nil	Nil
28.	D&N Haveli	1	Nil	1
29.	Daman & Diu	Nil	2	2

Sr. No.	States/UTs.	1988-89	1989-90	Total
1	2	3	4	5
30.	Delhi	Nil	Nil	Nil
31.	Lakshadweep	Nil	Nil	Nil
32.	Pondicherry	2	Nil	2
TOTAL		2751	1388	4139